

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No. 173/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company	Narayanan Sisupalan-Vs-The Peerless General Finance & Investment Co. Ltd		
Under Section	58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. Abhijit Chatterjee Sr. Advocate
2) Mr. Tapom Nay (Leading Advocate)
3) Mr. Anirudh Barua Advoca

Respondent/
Petitioner

[Signature]
19/12/2017

1) Anirudh Banerjee, Adv
2) Rakesh Sankar, Adv

Petitioner

[Signature]
19/12/2017

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List I.A. No. 482/KB/2017 on 06/02/2018 along with C.P.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(V.P.Singh)
Member (J)